

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

O.A. NO. 1708/93

New Delhi this the 18th day of April, 1994.

Shri Justice S.K. Dhaon, Vice Chairman(J).

Shri B.K. Singh, Member(A).

1. Shri Munshi Ram  
S/o late Shri Mula Ram Kirar.
2. Shri Risal Singh,  
S/o Late Shri Rampat.
3. Shri Chandgi Ram,  
S/o late Shri Misri Lal.
4. Shri Bal Mukand

(All Asstt. Superintendents, Operating  
Branch, Northern Railway,  
Baroda House, New Delhi). ...Petitioners.

By Advocate Shri B.L. Madhok, proxy for Shri B.S.  
Mainee, Counsel along with Petitioner No. 1 Shri  
Munshi Ram.

Versus

1. The Secretary,  
Ministry of Railways,  
Rail Bhawan,  
New Delhi.
2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
3. The Chief Personal Officer,  
Northern Railway,  
Baroda House,  
New Delhi. ..Respondents.

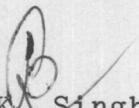
By Advocate Shri P.S. Mahendru, Counsel.

O R D E R

Shri Justice S.K. Dhaon.

Petitioner No. 1 Shri Munshi Ram is present.  
He states that he along with remaining three petitioners  
in this O.A. have been given the necessary relief  
by the department during the pendency of this O.A.  
He has produced before us a copy of the notice dated  
20.1.1994 alleged to have been issued by D.C.P.O.  
giving him and three remaining petitioners the  
necessary relief. We find that Shri Munshi Ram

verified the contents of this O.A. We accordingly accept his prayer that this application may be dismissed as not pressed. Accordingly, this application is dismissed. No order as to costs.

  
(B.K. Singh)  
Member (A)

  
(S.K. Dhaon)  
Chairman

'SRD'